

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1673**  
TO BE ANSWERED ON 08.12.2021

**PRODUCTION LINKED INCENTIVE**

**1673. SHRI KESINENI SRINIVAS:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a): whether the Government is considering to shift the base year of 2019-2020 provided under the production linked incentive scheme for large scale electronics manufacturing, in view of the Covid-19 induced pandemic situation across the country in the year 2020-2021 if so, the details thereof;
- (b): whether the Government can provide the details of the firms benefitting from this scheme, and if so, the detail of numbers of state-wise distribution of these firms; and
- (c): whether the Government can furnish the details of the total amount allocated towards the scheme versus disbursed to these firms for achieving targets under the scheme for the year 2020-2021; and if so, the details of the company wise benefits provided?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

(a): In the post COVID-19 global business and trade environment, there are many changes that represent challenges and opportunities for India. Global companies are looking to diversify their manufacturing locations to mitigate the supply chain risks. To utilize these opportunities and establish India as a global leader in electronics manufacturing, Government of India launched Production Linked Incentive Scheme (PLI) for Large Scale Electronics Manufacturing, Scheme for Promotion of Manufacturing of Electronic Components and Semiconductors (SPECS) and Modified Electronics Manufacturing Clusters (EMC 2.0), which are aimed at “Atmanirbhar Bharat – A self-reliant India” under the aegis of National Policy on Electronics 2019 (NPE 2019).

Production Linked Incentive Scheme (PLI) for Large Scale Electronics Manufacturing was notified on 1st April, 2020. The Scheme extends an incentive of 6% to 4% on incremental sales (over base year) of goods under target segments that are manufactured in India to eligible companies, for a period of five (5) years subsequent to the base year (FY 2019-20). 16 companies have been approved under the first round of PLI Scheme for Large Scale Electronics Manufacturing.

Second round of the PLI Scheme for Large Scale Electronics Manufacturing was launched on 11.03.2021 for incentivising Electronic Components. The second round extends an incentive of 5% to 3% on incremental sales (over base year i.e. 2019-20) for goods manufactured in India and covered under the target segment, to eligible companies, for a period of four (4) years. 16 companies have been approved under the second round of PLI Scheme for Large Scale Electronics Manufacturing.

In accordance with the announcement made by Hon'ble Union Finance & Corporate Affairs Minister on 28.06.2021 to provide relief to companies approved under the PLI Scheme that were affected by disruption in production activities on account of COVID-19 pandemic related lockdown, restrictions on movement of personnel, delays in installation of relocated plant and machinery and disruption in supply chain; the tenure of the PLI Scheme for Large Scale Electronics Manufacturing has been extended by one year i.e. from 2024-25 to 2025-26 with the approval of the Empowered Committee (EC). The notification in this regard was issued on 23.09.2021. However, the base year for the purpose of the

PLI Scheme for Large Scale Electronics Manufacturing remain the same, i.e. FY 2019-20, for computation of incremental investment and incremental sales of manufactured goods.

For the first round of the PLI Scheme for Large Scale Electronics Manufacturing, approved companies were allowed to choose a period of any 5 consecutive years between FY 2020-21 and FY 2025-26 to achieve threshold targets for incremental sales of manufactured goods. Incentives for Year 1 have been made applicable from 01.08.2020 or 01.08.2021 depending on the choice of Year 1 (i.e FY 2020-21 or FY 2021-22). 15 out of 16 approved companies have opted for FY 2021-22 as Year 1.

Similarly, for the second round of the PLI Scheme, companies approved under the Scheme were allowed to choose a period of any 4 consecutive years between FY 2021-22 and FY 2025-26 to achieve threshold targets for incremental sales of manufactured goods. Incentives have been made applicable from 01.04.2021 or 01.04.2022 depending on the choice of Year 1 (i.e FY 2021-22 or FY 2022-23). 9 out of 16 companies have opted for FY 2022-23 as Year 1 and rest of the companies have opted to continue with FY 2021-22 as Year 1.

(b): The state-wise list of the companies approved under the PLI Scheme for Large Scale Electronics Manufacturing is annexed.

(c): A total budget outlay of INR 40,995 crore has been approved for the PLI Scheme for Large Scale Electronics Manufacturing. No disbursement has been made under the aforesaid PLI Scheme so far.

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**Annexure-1**

**List of Companies approved under First Round of PLI Scheme for Large Scale Electronics Manufacturing for Mobile Phones and Specified Electronic Components**

Sl. No.	Name of the Company	Target Segment	State
1	Foxconn Hon Hai Technology India Mega Development Private Limited	Mobile Phones	Tamil Nadu
2	Samsung India Electronics Private Limited	Mobile Phones	Uttar Pradesh
3	Pegatron Technology India Private Limited	Mobile Phones	Tamil Nadu
4	Rising Stars Mobile India Private Limited	Mobile Phones	Tamil Nadu
5	WistronInfocomm Manufacturing (India) Private Limited	Mobile Phones	Karnataka
6	LAVA International Limited	Mobile Phones	Uttar Pradesh
7	Bhagwati Products Limited	Mobile Phones	Rajasthan
8	Padget Electronics Private Limited	Mobile Phones	Uttar Pradesh
9	Optimus Electronics Limited	Mobile Phones	Uttar Pradesh
10	United TelelinksNeolyncs Private Limited	Mobile Phones	Andhra Pradesh
11	AT & S India Private Limited	Electronic Components	Karnataka
12	Walsin Electronics India Private Limited	Electronic Components	Andhra Pradesh (proposed)
13	Ascent Circuits Private Limited.	Electronic Components	Tamil Nadu
14	Neolync India Private Limited	Electronic Components	Andhra Pradesh (proposed)
15	Sahasra Semiconductors Private Limited	Electronic Components	Rajasthan
16	Visicon Power Electronics Private Limited	Electronic Components	Gujarat

**List of Companies approved under the Second Round of PLI Scheme for Large Scale Electronics Manufacturing for Specified Electronic Components**

<b>Sl. No.</b>	<b>Name of the Company</b>	<b>Target Segment</b>	<b>State</b>
1	TDK India Private Limited	Electronic Components	Maharashtra
2	Rakon India Private Limited	Electronic Components	Karnataka
3	Vitesco Technologies India Private Limited	Electronic Components	Maharashtra
4	Epitome Components Private Limited	Electronic Components	Maharashtra
5	Vishay Components India Private Limited	Electronic Components	Maharashtra
6	ShoginiTechnoarts Private Limited	Electronic Components	Maharashtra
7	Tibrewala Electronics Limited	Electronic Components	Telangana
8	Globe Capacitors Limited	Electronic Components	Haryana
9	Shivalik Bimetal Controls Limited	Electronic Components	Himachal Pradesh
10	Deki Electronics Limited	Electronic Components	Uttar Pradesh
11	Cipsa Tec India Private Limited	Electronic Components	Karnataka
12	Keltron Component Complex Limited	Electronic Components	Kerala
13	Alcon Electronics Private Limited	Electronic Components	Maharashtra
14	Micropack Private Limited	Electronic Components	Karnataka
15	Desai Electronics Private Limited	Electronic Components	Maharashtra
16	Continental Device India Private Limited	Electronic Components	Punjab

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